

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 260 of 2012**

**Dated : 3<sup>rd</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. A.B.Grain Spirits Pvt. Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajesh Mitra  
Mr. Rabin Majumdar

Counsel for the Respondent (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for PCPLC  
Ms. Shikha Ohri for PSERC

**ORDER**

At the request of the learned counsel for the parties, Post the matter for hearing on **07.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg